

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 211 of 2014

Dated : 12th September, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Aryan M.P. Power Generation Pvt. Ltd. Appellant(s)
Versus

Central Electricity Regulatory Commission
& Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Ms. Meghana Aggarwal
Counsel for the Respondent(s) : Mr. Sarthak Nayak for R-2
Mr. Neeraj Kumar Jha
for DTL
Mr. Dhananjay Baijal for
Ms. Nikhil Nayyar for R.1

ORDER

Admit. Mr. Dhananjay Baijal takes notice on behalf of Respondent No.1 and Mr. Sarthak Nayak takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 16.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **16.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js